

In the National Company Law Tribunal,

Kolkata Bench, Kolkata

Company Petition (IB) No. 447/KB/2017

Section 7(1) and other applicable provisions of the Insolvency and Bankruptcy Code, 2016

Date of Order : 14.11.2017

In the matter of:

Ketan Mehta Applicant/Financial Creditor

Versus

ABNM Restaurant Pvt. Ltd. Respondent Company / Corporate Debtor

Coram:

V.P. Singh, Member (J)

Jinan K.R., Member (J)

ORDER

Order pronounced on 08.11.2017.

List the matter on 22.11.2017.



**V. P. Singh,
Member (J)**



**Jinan K.R.
Member (J)**